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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL): Madam, I beg to lay on the Table:-

(1) A copy of the Annual Budget (Hindi and English versions) of the Damodar Valley Corporation, Kolkata, for the year 2017-2018.

[Placed in Library, See No. LT 7075/16/17]

(2) A copy of the Notification No. G.S.R.411(E) (Hindi and English versions) published in Gazette of India dated 27th April, 2017, reserving the area of 1738.04 hectares through M/s NALCO, a Public Sector undertaking own and controlled by the Central Government, for prospecting or mining operations in respect of bauxite deposits in the Taluk of Pottangi of Koraput District in the State of Odisha for a further period of five years *w.e.f.* 27.04.2017 under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957.

[Placed in Library, See No. LT 7076/16/17]

(3) A copy each of the following Notifications (Hindi and English versions) under Section 179 of the Electricity Act, 2003:-

- (i) The Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Fifth Amendment) Regulations, 2017 published in Notification No. L-1/18/2010-CERC in Gazette of India dated 19th April, 2017.
- (ii) Notification No. L-1/18/2010-CERC published in Gazette of India dated 16th May, 2017 notifying for the information of all concerned that Regulation 6.3B of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) (Fourth Amendment) Regulations, 2016 and the detailed operating procedure on reserve shutdown and mechanism for Compensation shall come into force with effect from 15.5.2017.
- (iii) The Central Electricity Regulatory Commission (Terms and Conditions for Tariff determination from Renewable Energy Sources) Regulations, 2017 published in Notification No. 1/21/2017-Reg.Aff./(RE-Tariff-2017-20)/CERC in Gazette of India dated 19th April, 2017.
- (iv) The Central Electricity Regulatory Commission (Payment of Fees) (First Amendment) Regulations, 2017 published in Notification No. L-1/01/2017-CERC in Gazette of India dated 22nd June, 2017.

[Placed in Library, See No. LT 7077/16/17]

...(Interruptions)

12.01 ½ hours

(At this stage, Shri Kodikunnil Suresh and some other hon. Members came and stood on the floor near the Table.)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI PON RADHAKRISHNAN): Madam, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 124 of the Major Port Trusts Act, 1963:-

- (1) G.S.R.544(E) published in Gazette of India dated 2nd June, 2017, approving the Mormugao Port Employees (Contributory Medical Benefit after Retirement) Amendment Regulations, 2017.
- (2) G.S.R.545(E) published in Gazette of India dated 2nd June, 2017, approving the Kandla Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2017.
- (3) G.S.R.506(E) published in Gazette of India dated 24th May, 2017, approving the Kolkata Port Trust Employees' (Recruitment, Seniority and Promotion) Amendment Regulations, 2017.
- (4) G.S.R.568(E) published in Gazette of India dated 9th June, 2017, approving the Mormugao Port Employees (Pension and Gratuity) Amendment Regulations, 2017.
- (5) G.S.R.304(E) published in Gazette of India dated 30th March, 2017, approving the New Mangalore Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2017.

- (6) G.S.R.305(E) published in Gazette of India dated 30th March, 2017, approving the Chennai Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2017.
- (7) G.S.R.306(E) published in Gazette of India dated 30th March, 2017, approving the Cochin Port Trust Employees (Recruitment, Seniority and Promotion) Amendment Regulations, 2017.

[Placed in Library, See No. LT 7078/16/17]

...(Interruptions)

वस्त्र मंत्रालय में राज्य मंत्री (श्री अजय टट्टा) : महोदया, मैं नेशनल टेक्सटाइल कॉर्पोरेशन लिमिटेड और वस्त्र मंत्रालय के बीच वर्ष 2017-18 के लिए हुए समझौता ज्ञापन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 7079/16/17]

...(Interruptions)